

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.380 OF 2018

IN THE MATTER OF:

Shri Lalit Aggarwal

Appellant

Vs

Shree Bihari Forgings Pvt Ltd & Ors.

Respondents

For Appellant:- Ms. Aarushi Tiku, Advocate.

For Respondents: - Mr. Harish Gaur, Advocate.

O R D E R

13.08.2019 - Notice on Respondent No.1 has been served on email address provided by the appellants. However, there is no appearance on behalf of Respondent No.1. Fresh particulars/email ID of Respondent No.3 has not been provided. It is pointed out that Respondent No.3 is son of Respondent No.2. At this stage learned counsel for Respondent No.2 undertakes to seek instructions from Respondent No.2 in regard to service on Respondent No.3.

2. Post the matter on **3rd September, 2019** alongwith Company Appeal (AT) No.23 of 2019.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)